

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2719
(To be answered on the 22nd December 2022)**

PRIVATE INVESTMENT IN CIVIL AVIATION SECTOR

2719. SHRI GHANSHYAM SINGH LODHI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has taken any steps to invite private investment in civil aviation sector in Uttar Pradesh to improve the sector and if so, the details thereof;**
(b) whether the Government has taken any steps for the smooth operation of Mundha Pande Airstrip located in Muradabad adjacent to Rampur district of Uttar Pradesh and if so, the details thereof; and
(c) the time by which the said airstrip is likely to be operational and the progress made so far in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a): As per consolidated Foreign Direct Investment (FDI) Policy 2017 and Press Note of 2020 in respect of review of FDI Policy on Civil Aviation, the percentage of equity/FDI cap in Air Transport Services under Civil Aviation sector is 100% subject to certain conditions as mentioned in the Policy.

(b) & (c): Moradabad airport, in Uttar Pradesh has been identified under UDAN (Ude Desh ka Aam Nagrik) to operate flights. The revival / upgradation works at Moradabad airport has been completed with an expenditure of Rs. 24.80 crore under "Revival of unserved and underserved airports" scheme for operations of UDAN flights.

Routes connecting Moradabad with Kanpur and Lucknow have been awarded under UDAN scheme to the Selected Airline Operator (SAO). Selected Airline Operators (SAOs) under UDAN are obligated to commence the flight operations on a route within a period of 180 days from the issuance of Letter of Award unless any extension is granted by the Implementing Agency.
